

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/646/2012**

Jabalpur, this Monday, the 26<sup>th</sup> day of November, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Heeralal Sirsath Date of Birth 3.3.1958  
S/o Shri Babulal Sirsath  
R/o Village Temli  
Post Malfa  
District Barwani (M.P.) 483773

**-Applicant**

(By Advocate –**Shri S.K. Nandy**)

**V e r s u s**

1. Union of India Through its Secretary  
Ministry of Communication & Information  
Technology Department of Telecom Sanchar  
Bhawan Sansad Marg, New Delhi 110001

2. Chief General Manager Telecom  
BSNL Madhya Pradesh Circle  
Hoshangabad Road  
Bhopal 462012 (M.P.)

3. Telecom District Manager BSNL  
Khargone District Khargone (M.P.) 451001

4. The Director (Estt. Chhattisgarh) DoT  
C/o The Chief General Manager (Telecom)  
BSNL Chhattisgarh Circle Raipur (C.G.) 492007

5. General Manager BSNL  
Telecom District  
Mandsaur (M.P.) 458001

**- Respondents**

(By Advocate –**Shri A.P. Khare & Shri S.P. Singh**)

**O R D E R (ORAL)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant submits this Original Application has become infructuous as the applicant has already been superannuated and has received all the retiral dues from the Department of Telecom.

**2.** In view of the above submission, this Original Application is disposed of as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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